

Service rules for employees in Prasar Bharti

1317: SHRI G.N. RATANPURI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how much time was taken by the Prasar Bharati to frame Service Rules for its employees;

(b) when the draft Service Rules were submitted to the Ministry for approval;

(c) the total staff strength of All India Radio and Doordarshan and the number of stations and installations in 1985 and where they stand today; and

(d) whether contract and casual staff is hired and fired to do the jobs of perennial nature, even production work in Prasar Bharati stations and Kendra?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) and (b) Following the establishment of the Prasar Bharati on 23.11.1997, the Recruitment Regulations (RRs) for 122 categories of employees were notified in 2002. These RRs were kept in abeyance because of dissatisfaction of the employees concerned. The Group of Ministers on Prasar Bharati (GOM) in their meeting on 16.04.2010 directed Prasar Bharati to take immediate steps to frame and notify RRs and Service Conditions for its employees. The Prasar Bharati drafted the RRs and forwarded to the Ministry on 18.04.2011 for approval. The RRs are at present under inter-Ministerial consultations.

(c) Prasar Bharati has informed that the total staff strength of All India Radio (AIR) and Doordarshan is 26322 and 21700 respectively. In 1985, 17 Doordarshan Kendras (Studio Centres) and 172 Transmitters were functioning in the country. At present, there are 67 Doordarshan Kendras (Studios Centres) and 1415 transmitters in Doordarshan Network. The number of AIR Stations and installations was 88 in 1985 and is 262 at present.

(d) Due to acute shortage of manpower on account of large number of vacancies in all disciplines in the Prasar Bharati, persons are being engaged on contract and casual basis.

Recruitment rules in Prasar Bharti

†1318. SHRI RAGHUNANDAN SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Ministry is aware of the feeling of dissatisfaction that has crept among the employees and the officers of Prasar Bharati due to the delay in framing appropriate recruitment rules regarding this organization which was constituted in 1997;

(b) the steps contemplated by the Ministry for improving this situation;

†Original notice of the question was received in Hindi.